

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	OP NO. 3 of 2017	Damodar Valley Corporation Vs. West Bengal Electricity Regulatory Commission & Ors.	787/17 Dt. 06.03.17	27.03.17		17.04.17
2.	IA No. 240 of 2017 in DFR No. 776 of 2017 (IA-240/17-for Condonation of delay in filing the appeal)	M/s KCP Limited Vs. Andhra Pradesh Electricity Regulatory Commission & Ors.	776/17 Dt. 03.03.17	27.03.17		17.04.17
3.	IA No. 245 of 2017 & IA No. 244 of 2017 in DFR No.4191 of 2016 (IA-245/17-for condonation of delay in re-filing the appeal & IA-244/17-for condonation of delay in filing the appeal)	Maharashtra State Electricity Transmission Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Ors.	4191/16 Dt. 21.12.16	28.03.17		18.04.17
4.	IA No. 246 of 2017 in DFR No. 619 of 2017 (IA-246/17- for Condonation of delay in filing the appeal)	Espar Pak Ltd. & Ors. Vs. Andhra Pradesh Electricity Regulatory Commission & Ors.	619/17 Dt. 20.02.17	28.03.17		18.04.17
5.	IA No. 247 of 2017 in DFR No. 618 of 2017 (IA-247/17-for Condonation of delay in filing the appeal)	Espar Pak Ltd. & Ors. Vs. Andhra Pradesh Electricity Regulatory Commission & Ors.	618/17 Dt. 20.02.17	28.03.17		19.04.17
6.	IA No. 250 of 2017 & IA No. 251 of 2017 & IA No. 252 of 2017 in DFR No. 916 of 2017 (IA -250/17 - For condonation of delay in filing the appeal & IA - 251/17- For waiver of court fees & IA-252/17-for exemption from filing separate appeals)	Mr. Rama Shankar Awasthi Vs. RKM Powergen Private Power Limited & Ors.	916/17 Dt. 17.03.17	28.03.17		19.04.17

7.	A.No.91 of 2017	NTPC Limited Vs. Central Electricity Regulatory Commission & Ors.	954/17 Dt. 22.03.17	29.03.17		19.04.17
8.	92 of 2017	NLC India Limited vs. Central Electricity Regulatory Commission & ors.	1001/17 Dt. 27.03.17	29.03.17		19.04.17
9.	A.No.93 of 2017	NTPC Limited Vs. Central Electricity Regulatory Commission & Ors.	963/17 Dt. 23.03.17	30.03.17		19.04.17
10.	IA No. 253 of 2017 & IA No. 255 of 2017 in DFR No. 701 of 2017 (IA-253/17- For leave to file the appeal & IA-255/17- for Condonation of delay in filing the appeal)	Ultratech Cement Limited (Unit-Birla White Works) Vs. Jaipur Vidyut Vitran Nigam Ltd.& Ors.	701/17 Dt. 27.02.17	30.03.17	Mr.M.G. Ramachandran for R.1 to R.3	24.04.17
11.	IA No. 256 of 2017 & IA No. 258 of 2017 in DFR No. 700 of 2017 (IA-256/17- For leave to file the appeal & IA-258/17- for Condonation of delay in filing the appeal)	Ultratech Cement Limited (Unit-Aditya Cement Works) Vs. Jaipur Vidyut Vitran Nigam Ltd.& Ors.	700/17 Dt. 27.02.17	30.03.17	Mr.M.G. Ramachandran for R.1 to R.3	24.04.17
12.	IA No. 259 of 2017 & IA No. 261 of 2017 in DFR No.699 of 2017 (IA-259/17- For leave to file the appeal & IA-261/17- for Condonation of delay in filing the appeal)	Ambuja Cement Ltd. Vs. Jaipur Vidyut Vitran Nigam Ltd.& Ors.	699/17 Dt. 27.02.17	30.03.17	Mr.M.G. Ramachandran for R.1 to R.3	24.04.17
13.	IA No. 262 of 2017 & IA No. 264 of 2017 in DFR No. 683 of 2017 (IA-262/17- For leave to file the appeal & IA-264/17- for Condonation of delay in filing the appeal)	Ultratech Cement Limited (Unit-Kotputli Cement Works) Vs. Jaipur Vidyut Vitran Nigam Ltd.& Ors.	683/17 Dt. 23.02.17	30.03.17	Mr.M.G. Ramachandran for R.1 to R.3	24.04.17
14.	IA No. 265 of 2017 in DFR No. 801 of 2017 (IA-265/17-for Condonation of delay in filing the appeal)	Ambuja Cement Limited Vs. Himachal Pradesh Electricity Regulatory Commission & Anr.	801/17 Dt. 06.03.17	30.03.17		24.04.17

By Order/
Sd/
Dy. Registrar

Dated: 05.04.2017